

3

O.A. No. 256 of 2008

Order dated: 11.07.2008

CORAM:

Hon'ble Mr. Justice K. Thankappan, Member(J)
Hon'ble Mr. C.R.Mohapatra, Member (A)

The applicant ~~remains~~ ^{limits} his prayer to have a direction to the Chief Post Master General, Orissa Circle, Bhubaneswar to dispose of his review petition annexed as Annexure-A/5 and A/6.

Considering the contentions raised in the O.A. and ~~on~~ the circumstances under which the prayer is now made, we are of the view that the O.A., itself, can be disposed of at this admission stage without notice to the other side by directing the Chief Post Master General, Respondent No.1 to consider and dispose of Annexure-A/5 and A/6 as ~~early~~ ^{early} ~~at an early date~~ ^{within} ~~within~~ ^{with in} as ~~especially~~ ^{possible} ~~within~~ ⁴⁵ days from the date of receipt of this order. This order is without considering any of the merits of the contentions raised in the O.A. Ordered accordingly.

A copy of this order may be served on the first Respondents through the counsel Mr. S.B.Jena appearing for the Respondents.


MEMBER (A)


K. Thankappan
MEMBER (J)